

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA./TA/MP, No. 137 /1993 (in OA. 1139/92)

Mahender Singh & Ors. Versus U.O. 2 Ors.

Date of Order	Orders
	This is an M.P. (in OA. No. 1139/92) for amendment in the OA. On scrutiny it has been found in order. S.O. (T)/D.R. 8/3/93 Register & Put up in Court for admission on.....<u>15-3-93</u> a/w OA. <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR <u>15.3.93</u> Mr. J. K. Karshtik - Counsel for petitioner M.P. is allowed. The applicant may file the amended O.A within one week. M.P. stands disposed of. <i>[Signature]</i> (B. N. Dhoundiyal) Member (A) <i>[Signature]</i> (P. L. Mehta) Vice-Chairman Copy sent to the app. Counsel & resp. U.O. 2 Bench on vid-2161 Date <u>30-3-93</u>

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18/3/93